POST OFFER ADVERTISEMENT

SANGAM ADVISORS LIMITED

CIN No.: L74140MH1999PLC120470

Registered office: 17/19, Naviwadi, Nandbhavan, Ground Floor, D.S.A. Lane, Mumbai – 400 002, Maharashtra, India

Tel: 022– 22060644, Email: info@sangamadvisors.com, Website: www.sangamadvisors.com

Open Offer for acquisition of fully paid up equity shares of Rs. 10/- each from shareholders of Sangam Advisors Limited (hereinafter referred to as 'SAL' or 'Target Company') by Pankaj Doshi, Hitesh Doshi, Binita Doshi, Pujan Doshi, Kirit Doshi, Neepa Doshi, Rushabh Doshi and Bindiya Doshi (hereinafter referred to as “Acquirers”). This Post Offer Advertisement is being issued by Aryaman Financial Services Limited (hereinafter referred to as 'Manager to the Offer') in connection with the offer made by the Acquirers in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement (DPS) with respect to the aforementioned offer was made on April 26, 2016 in The Financial Express (English - All Edition), Jansatta (Hindi-All Edition), and Mumbai Lakshadeep (Marathi-Mumbai Edition).

1. Name of the Target Company : Sangam Advisors Limited
2. Name of the Acquirers : Pankaj Doshi, Hitesh Doshi, Binita Doshi, Pujan Doshi, Kirit Doshi, Neepa Doshi, Rushabh Doshi and Bindiya Doshi
3. Name of the Manager to the Offer : Aryaman Financial Services Limited
4. Name of the Registrar to the Offer : Purva Sharegistry (India) Private Limited
5. Offer Details:
   a) Date of Opening of the Tendering Period : June 27, 2016
   b) Date of Closure of the Tendering Period : July 11, 2016
6. Last Date of Payment of Consideration : July 25, 2016
7. Details of Acquisition:

Sr.No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price (in Rs.)	15.50		15.50	
7.2	Aggregate number of shares tendered	26,03,857		Nil	
7.3	Aggregate number of shares accepted	26,03,857		Nil	
7.4	Size of the Offer (Number of shares multiplied by offer price per share) (in Rs.)	4,03,59,784		Nil	
7.5	Shareholding of the Acquirer before Agreement / Public Announcement Number				
	• Number	24,28,615		24,28,615	
	• % of Fully Diluted Equity Share Capital	24.25%		24.25%	
7.6	Shares Proposed to be Acquired by way of Agreement				
	• Number	20,22,198		20,22,198	
	• % of Fully Diluted Equity Share Capital	20.19%		20.19%	
7.7	Shares Acquired by way of Open Offer				
	• Number	26,03,857		Nil	
	• % of Fully Diluted Equity Share Capital	26%		Nil	
7.8	Shares acquired after Detailed Public Statement				
	• Number of shares acquired	Nil		Nil	
	• Price of the shares acquired	N.A.		N.A.	
	• % of the shares acquired	N.A.		N.A.	
7.9	Post offer shareholding of Acquirers				
	• Number	70,54,670		44,50,813	
	• % of Fully Diluted Equity Share Capital	70.44%		44.44%	
7.10	Pre & Post offer shareholding of the Public other than Acquirers	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	• Number	55,64,021	29,60,164	55,64,021	55,64,021
	• % of Fully Diluted Equity Share Capital	55.56%	29.56%	55.56%	55.56%

8. The Acquirers jointly and severally accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, Stock Exchange and at the registered office of the Target Company.

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated June 14, 2016.

Issued by Manager to the Offer on behalf of the Acquirers:

ARYAMAN
FINANCIAL SERVICES LTD

ARYAMAN FINANCIAL SERVICES LIMITED
(CIN.: L74899DL1994PLC059009)
60, Khatau Building, Alkesh Dinesh ModiMarg, Opp. P J Towers (BSE building),
Fort, Mumbai – 400 001. **Tel:** 022-6216 6999 / 2261 8264; **Fax:** 022-2263 0434
Email: info@afsl.co.in; **Website:** www.afsl.co.in; **Contact Person:** Mr. Deepak Biyani

Place: Mumbai
Date: July 23, 2016